

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

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**ROC.NO.1106/SO-1/2015**

**Dt. 28.04.2015**

**NOTIFICATION NO.21/SO/2015**

Sub: High Court of Judicature at Hyderabad for the State of  
Telangana and the State of Andhra Pradesh –  
Designation of - Sri Dammalapati Srinivas, Additional  
Advocate General for the State of Andhra Pradesh –  
Designated as Senior Advocate as per Section 16 (2) of  
the Advocates Act, 1961 – Orders – Issued - Notified.

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In exercise of the powers conferred by Section 16 (2) of the  
Advocates Act, 1961, the High Court of Judicature at Hyderabad for the  
State of Telangana and the State of Andhra Pradesh, hereby designates  
Sri Dammalapati Srinivas, Additional Advocate General for the State of  
Andhra Pradesh as Senior Advocate with effect from the date of this  
Notification.

  
**REGISTRAR GENERAL**

To

- 1) Sri Dammalapati Srinivas, Additional Advocate General, H.No.3A-509,  
Divya Shakthi Apartments, Opp. Lal Bungalaw, Ameerpet, Hyderabad-16.
- 2) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place  
before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 3) All the P.Ss to the Hon'ble Judges. (with a request to place before the  
Hon'ble Judge for their Lordships' kind perusal)
- 4) The Secretary to Governor of A.P., Raj Bhavan, Hyderabad.
- 5) The Chief Secretary to Government, Government of Andhra Pradesh,  
Hyderabad.
- 6) The Chief Secretary to Government, Government of Telangana,  
Hyderabad.
- 7) The Chairman, Bar Council of A.P., Hyderabad.
- 8) The Advocate General for the State of Telangana, Hyderabad.
- 9) The Advocate General for the State of Andhra Pradesh, Hyderabad.
- 10) The Public Prosecutor, High Court of Judicature at Hyderabad for the  
State of Telangana.

- 11) The Public Prosecutor, High Court of Judicature at Hyderabad for the State of Andhra Pradesh.
- 12) The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
- 13) The Secretary to Government, Law Department, Government of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 15) The Secretary General, Supreme Court of India, New Delhi.
- 16) The Chairman, Bar Council of India, New Delhi.
- 17) The Secretary, Bar Council of A.P., Hyderabad.
- 18) The Secretary, Bar Council of India, New Delhi.
- 19) All the Registrars, High Court of Judicature at Hyderabad.
- 20) The Registrar Generals of all High Courts in India.
- 21) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 22) All the Officers of the High Court of Judicature at Hyderabad.
- 23) All the Section Officers, High Court of Judicature at Hyderabad.
- 24) The Government Pleaders Office, High Court of Judicature at Hyderabad.
- 25) The Prl. Secretary to Government, Home (Courts.C) Department, Government of Andhra Pradesh, Hyderabad.
- 26) The Prl. Secretary to Government, Home (Courts.C) Department, Government of Telangana, Hyderabad.
- 27) The Secretary, Board of Revenue, A.P., Hyderabad.
- 28) The Registrar, Income-Tax Appellate Tribunal, Hyderabad.
- 29) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 30) The Commissioner of Printing, Stationery & Stores Purchase, Government Central Press, Chenchalguda, Hyderabad for the State of Telangana (For publication in the Gazette urgently)
- 31) The Commissioner of Printing, Stationery & Stores Purchase, Government Central Press, Chenchalguda, Hyderabad for the State of Andhra Pradesh. (For publication in the Gazette urgently)